

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4535
ANSWERED ON:20.12.2012
SALE OF GENERIC AND NON GENERIC MEDICINES
Jindal Shri Naveen

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the share of generic and non-generic medicines in the total medicine sale in the country during each of the last three years and the current year; and

(b) the steps proposed to be taken by the Union Government to promote the consumption of generic version of medicines apart from opening of Jan Aushadhi Stores?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRI KANT KUMAR JENA)

(a); The information regarding share of generic and non-generic medicines is not available. However, the details of production during 2008-09, 2009-10 and 2010-11 are as under;

Sl.No. Year Rs. in Crores

1. 2008-09 98174.8

2. 2009-10 106209

3. 2010-11 119075.6

CMIE (July 2012)

(b); Department of Health & Family Welfare have written on 1st October, 2012 to the Principal / Health Secretaries of States / Union territory with copy of DCG(I) stating that as manufacturing license for the drug formulation should be granted in proper/generic name only. In case of drug formulation containing multiple ingredients, the licence should be granted under the name of categories of product viz. 'Multivitamin Tablets/Capsules/Syrup', 'antioxidants, multivitamins & multi minerals tables/capsule/syrup etc. However, the composition of such product shall mention the name of active ingredients as well as its strength.